

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – (TECHMICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.SR No.3912/230/HDB/2017
NAME OF THE COMPANY	India Insure Risk Management &Insurance Broking Services Pvt Limited
NAME OF THE TRANSFEROR	India Insure Risk Management & Insurance Broking Services Pvt Limited
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.M.Gopal	PCS ROA	dvmgopal@gmail.com 9849153690	D.V.M.Gopal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.D.V.M.Gopal, learned PCS.

The objections raised by the Registry are still not complied with. Post the case on.11.12.2017.



Member (Technical)



Member (Judicial)